

SCHEDULE-II**[See Rule 3(2)]****Form 1****List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3.	Civil Judge (Sr. Div) , (Commercial) Court, Berhampur	Ganjam	C.S. 34/2024	Punjab National Bank Vrs. M/s. Bishnu Agency and another	Simanchal Panda	9338005621	NA	03.07.2024	03.07.2024
			C.S. 35/2024	State Bank of India Vrs. Jagamohan Sahu	B.K.Mohanty	9437203565	NA	23.07.2024	23.07.2024
			C.S. 36/2024	Bank of Maharashtra Vrs. M/s. Durga Charan Nanda	Ranjan Kumar Tripathy	9776078022	NA	31.07.2024	31.07.2024
			I.A. 03/2024	Executive Engineer, Berhampur and another Vrs. Director	M.K.Mohapatra	9437187575	NA	03.07.2024	03.07.2024

			of Industries, Odisha and others					
		I.A. 04/2024	Executive Engineer, Berhampur and another Vrs. Director of Industries, Odisha and others	M.K.Mohapatro	9437187575	NA	03.07.2024	03.07.2024
		I.A. 05/2024	Executive Engineer, Berhampur and another Vrs. Director of Industries, Odisha and others	M.K.Mohapatro	9437187575	NA	03.07.2024	03.07.2024
		I.A. 06/2024	Executive Engineer, Berhampur and another Vrs. Director of Industries, Odisha and others	M.K.Mohapatro	9437187575	NA	03.07.2024	03.07.2024
		CAVEAT 05/2024	Bisleri International Pvt Ltd Vrs. M/s. Agrini Exports Pvt Ltd	Anand Das		NA	02.07.2024	02.07.2024
		CMA 11/2024	Bank of Baroda Vrs. Prabhakar Sabat and another	Nilakantha Das	9437109125	NA	17.07.2024	17.07.2024
		E.P. 170/2024	M/s. Cholamandalam Investment &	Deepak Kumar Sukla	9437361700	NA	08.07.2024	08.07.2024

5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS(III) 116/2022	Uco Bank Vrs Sai Associates	Debaranjan Ray & Associates	20.07.2022	01.07.2024
			CS(III) 204/2022	Union Bank Of India vrs Imran Alam	Debaranjan Ray & Associates	22.11.2022	01.07.2024
			CS(III) 71/2022	Odisha Gramya Bank DKL Vrs Bapun Kumar Sahoo	Dillip Mohapatra & Associates	19.05.2022	02.07.2024
			CS(III) 129/2023	Odisha Gramya Bank DKL Vrs Jagganath Nayak & Others	Dillip Mohapatra & Associates	16.10.2023	02.07.2024
			CS(III) 128/2023	Odisha Gramya Bank DKL Vrs Gehmi Pradhan & Others	Dillip Mohapatra & Associates	16.10.2023	02.07.2024
			CS(III) 532/2021	Canara Bank Cuttack Vrs Pappal Foods & Others	Sachidananda Nayak & Associates	27.12.2021	02.07.2024
			CS(III) 168/2023	Canara Bank Cuttack Vrs M/s AI Fashion Point & Another	D.K.Maharana & Associates	20.12.2023	12.07.2024
			CS(III) 445/2020	State Bank of India (RASMEC) Cuttack Vrs Gayatri Book Store & Others	Subrata Kumar Mohanthy & Associates	05.10.2020	19.07.2024
			CS(III) 167/2023	Great Eastern Udyog Vrs L.C.Industries Pvt Ltd	Biswa Prakash Dhal & Associates	20.12.2023	23.07.2024
			CS(III)	Mahashakti Forging	Biswa Prakash	24.02.2024	23.07.2024

			26/2024	pvt Ltd. Vrs National Enterprises	Dhal & Associates		
			CS(III) 07/2024	ICICI Bank Cuttack Vrs Prafulla Kumar Dehury & Others	Satyaprem Mohanthy & Associates	06.01.2024	24.07.2024
			CS(III) 165/2023	IDBI Bank Cuttack Vrs Arati Enterprises & Others	B.N.Udgata & Associates	19.12.2023	24.07.2024
			CS(III) 166/2023	IDBI Bank Cuttack Baba Amareswar Medical Hall & Others	B.N.Udgata & Associates	19.12.2023	24.07.2024
			CS(III) 531/2021	Canara Bank Cuttack Vrs Dibyajyoti Bal & Another	Sachidananda Nayak & Associates	27.12.2021	26.07.2024
			CS(III) 5/2022	Canara Bank Cuttack Vrs Narayan Sahoo & Others	C.R.Lenka & Associates	01.12.2022	26.07.2024
			CS(III) 53/2022	State Bank Of India (RASMEC) Cuttack	Subrat Mohanthy & Associates	06.05.2022	26.07.2024
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	C.S. 30/2023	Bank of Baroda Vrs. M.Lachmaya	Nilakantha Das	18.07.2023	12.07.2024
4.	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5.	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S. No. 181/ 2023	Punjab and Sind bank Vrs. Smt. Sarita Kara	Adv. Niharkanta Patra	04.07.2023	22.07.2024
			C.S. No. 29/2022	Bank of India Vrs Sudhakara Guru	Adv. Mr. Sayed Mahammed Ali	19.02.2022	25.07.2024
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	Civil Judge (Sr. Div), (Commercial Court), Balangir	10	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS(III) 63/2020 CIS 300/2021	Canara Bank Cuttack Vrs Sumitra Behera & Others	Santosh kumar Mohanthy & Associates	19.02.2020	03.07.2024
			CS(III) 123/2024	ICICI Bank Cuttack Vrs Sapneswar Naik & Others	Satyaprem Mohanthy & Associates	11.10.2023	20.07.2024
			CS(III) 111/2023	Tarak Nath Sur Vrs Branch Mananger (Indian Bank) Cuttack & Others	Bibhuti Bhusan Mishra & Associates Vrs Anuradha Rout & Associates	14.09.2023	23.07.2024
			CS(III) 12/2024	UCO Bank Cuttack Vrs Omm Furnitures & Others	Mitra Ranjan Tripathy & Associates Vrs Srikant Kumar Barik & Associates	11.01.2024	23.07.2024
			CS(III) 143/2020 CIS(251/2022)	ICICI Bank Anugul Vrs Nilamadhab Behera & Others	Manoj Kumar Panda & Associates	17.08.2020	23.07.2024
			CS(III) 82/2021 CIS(346/2021)	State Bank of India (RASMEC) Cuttack Vrs Hawk Garments & Others	Nityananda Tripathy & Associates	08.02.2021	23.07.2024
			CS(III) 331/2019 CIS(227/2021)	Indian Overseas bank Cuttack Vrs Basant Kumar Sahoo.	Gurudatt Kar & Associates	12.09.2019	24.07.2024
			CS(III) 55/2023	Odisha Gramya Bank Anugul Vrs Gajendra Sahoo	Subrat Sarangi & Associates	12.05.2023	25.07.2024
			CS(III) 181/2022	State Bank of India (RASMEC) Cuttack Vrs Syam Industries & Another	Nityananda Tripathy & Associates	15.10.2022	29.07.2024
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL

4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	ARBP No.38/2019	Sri Debasis Panda Vrs. AB Real Home Developers Pvt. Ltd.	Adv. Sri S. S. M. Dwibedy Vrs. Adv. Sri S. Ratha	14.05.2019	-	01.07.2024	1885 days	Dismissed on contest against the O.P.	-	-	-
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS(III) 165/2022	State Bank Of India RASMEC Cuttack Vrs Nilachal Opticals 7 Others	Subrat Sarangi & Associates Vrs R.Swain & Associates	30.09.2022	-	18.07.2024	658 Days	Contested	-	-	-
			CS(III) 203/2020 (CIS 128/2021)	State Bank Of India RASMEC Cuttack Vrs Gouttam Behera	Nityananda Tripathy & Associates Vrs B.M.Mohapatra & Associates	30.05.2020	-	20.07.2024	1513 Days	Contested	-	-	-
			CS(III) 37/2023	Odisha Gramya bank Vrs Pramod	Subrat Sarangi & Associates	25.04.2023	-	23.07.2024	456 Days	Contested	-	-	-

				Kumar Lenka									
			CS(III) 63/2022	State Bank Of India RASMEC Cuttack Vrs M/s Mobile Plaza & Another	Subrat Sarangi & Associates	18.05.2022	-	24.07.2024	799 Days	Contested	-	-	-
3.	Civil Judge (Sr. Div), Commercial Court, Berhampur	Ganjam	C.S. 49/2020	Raj Kishore Nayak Vrs. Raghunath Nayak and 04 others	Aswini Kumar Mohapatra Vrs. D.Prakash Chandra Achary	27.02.2020	NA	08.07.2024	04 years 03 month	Contest			U/o.7 , R-1 CPC
			C.S. 361/2022	Smt. Ranju Behera and another Vrs. Smt. Laxmi Devi Behera and 04 others	Manoj Kumar Padhy Vrs. B.Bhagirathi Rao	26.09.2022	NA	25.07.2024	01 year 10 month	Contest			U/o.7 , R-1 CPC
			C.S. 460/2022	Sirapu Krishnamurt y Reddy Vrs. Sirapu Purusottam Reddy and 06 others	Surjya Narayan Pattnayak Vrs. Sanjaya Kumar Nayak	21.12.2022	NA	26.07.2024	01 year 07 months	Contest			U/o.7 , R-1 CPC
			I.A. 02/2024	Tamala Sahu and others Vrs. K.Susama Yadav	Satya Narayan Panda Vrs. N.Kishore Kumar Patnaik	17.06.2024	NA	06.07.2024	20 days	Contest			U/o. 9, R-7 CPC
			I.A. 03/2024	TPSODL Vrs. Director of Industries	M.K.Mohapatro Vrs. Gouri Mohan Rath	03.07.2024	NA	06.07.2024	03 days	Contest			U/s. 47 of CPC
			I.A.	TPSODL	M.K.Mohap	03.07.2024	NA	19.07.2024	16	Contest			U/s.

			04/2024	Vrs. Unites Electricals Engineering Pvt. Ltd.	atro Vrs. Gouri Mohan Rath				days				47 of CPC
			I.A. 05/2024	TPSODL Vrs. Director of Industries	M.K.Mohapatro Vrs. Gouri Mohan Rath	03.07.2024	NA	06.07.2024	03 days	Contest			U/s. 47 of CPC
			I.A. 06/2024	TPSODL Vrs. Director of Industries	M.K.Mohapatro Vrs. Gouri Mohan Rath	03.07.2024	NA	06.07.2024	03 days	Contest			U/s. 47 of CPC
			I.A. 39/2024	M.Sriramulu Vrs. S.Lokanath Reddy	D.P.Ch.Achary Vrs. S.N.Pattnaik	30.04.2024	NA	09.07.2024	02 months 09 days	Contest			U/s. 151 of CPC
			ARBP 02/2024	Ms. Dhanurdhar Champatiray Vrs. State of Odisha	Jatindra Kumar Mohapatra Vrs. Krushna Prasad Sahu	02.03.2024	NA	20.07.2024	04 months 18 days	Contest			U/s.2 9A(4) of Arbitration & Conciliation Act, 1996
			ARBP 03/2024	Ms. Dhanurdhar Champatiray Vrs. State of Odisha	Jatindra Kumar Mohapatra Vrs. Krushna Prasad Sahu	02.03.2024	NA	22.07.2024	04 months 20 days	Contest			U/s.2 9A(4) of Arbitration & Conciliation Act, 1996
			ARBP 04/2024	Ms. Dhanurdhar Champatiray Vrs. State of Odisha	Jatindra Kumar Mohapatra Vrs. Krushna	02.03.2024	NA	23.07.2024	04 months 21 days	Contest			U/s.2 9A(4) of Arbitration

5.	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	BKGP 147/31 of 2018- 24	SBI, Bhawanipat na Vrs. Trilochan Naik	Sri A. K. Sarangi Vrs sri K. Mund	17.07.2024	No	31.07.2024	15 days	Contested	Does not arise	Does not arise	C.P.C
----	---	----------	----------------------------------	--	---	------------	----	------------	------------	-----------	----------------------	-------------------	-------

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	3642	88	39	3691	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	1367	52	68	1351	
3.	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	444	18	43	419	
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	453	9	14	448	
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	0	Instituted- 4 <u>Received on Transfer- 272</u> Total- 276	1	275	
TOTAL			5906	443	165	6184	